

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2216  
ANSWERED ON:21.07.2009  
DECONTROL OF SUGAR SECTOR  
Reddy Shri Magunta Srinivasulu

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the subsidy bill on sugar sector has risen abnormally;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to take any measures including the complete decontrol of sugar sector to rein in the subsidy bill;
- (d) if so, the details thereof; and
- (e) the extent to which the prices of sugar in the open market are likely to be affected as a result thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The amount of subsidy given to the food Corporation of India (FCI) to recoup the losses of FCI/States/UT Administrations' agencies in distribution of levy sugar in the country is as given below:-

(Rs. In crore)

Sl.No.	Year	Amount of subsidy
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- |    |         |        |
|----|---------|--------|
| 1. | 2006-07 | 182.48 |
| 2. | 2007-08 | 67     |
| 3. | 2008-09 | 82.13  |

It may be seen from the above that there is no abnormal increase in Subsidy bill.

(c),(d)&(e): Do not arise.